HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/Admn.1(18)/78-XVI- **Dated: 27.04.2019**

"OFFICE ORDER"

In the interest of Administration, Hon'ble the Chief Justice has been pleased to order that Shri Vikas Bhardwaj, Registrar (Judicial) shall look after the work pertaining to Protocol Branch.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.1(18)/78-XVI- 11463-69 **Dated: 27.04.2019**
Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Secretaries to Hon'ble Judges;
3. The Secretaries/Private Secretaries/P.As to the Registrar General/ Registrar (Vigilance)/Secretary (HPHCLSC)/Registrar (Judicial & Protocol)/ Registrar (Rules and Judges Branch)/ District and Sessions Judge (Leave/Training Reserve)/Registrar (Estt.)/ Registrar (Accounts);
4. The C.P.C/All the Additional Registrars/Deputy Registrars/Assistant Registrars/Court Masters;
5. All the Section Officers/Public Relation Officer/Estate Officer/Protocol Officer/Chief Librarian;
6. The Section Officer (Computer) is directed to get uploaded the office order on the High Court Website, today itself;
7. Guard file.

(From Sl. Nos. 1 to 7, High Court of H.P. at Shimla- 171 001).

REGISTRAR (ESTABLISHMENT)